

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238 - IA/539(AHM)2024
in
CP(IB)/188(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Central Bank of India & Anr
V/s
Shreeram Developers
(Corporate Guarantor)

.....Applicant

.....Respondent

Order delivered on: 03/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv.
For the Respondent : Mr. Nipun Singhvi, Adv. a.w Mr. Mayur Jugtawat, Adv.

ORDER

IA/539(AHM)2024

Ld. Counsel for the respondent is directed to file reply within one-week.

List for filing reply on 14.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)